

This Notice should be printed on every day on (every printed board) supplementary, daily and weekly board

NOTICE

Advocates and parties appearing in person are requested to take note of the following instructions issued by Hon'ble Mr Justice GS Patel for the assignment commencing from 5th June 2017:

- a) **There will be no separate production board on the very day.** All mentioning for urgent circulation is allowed only at 11.00 a.m. There will be no mentioning permitted thereafter. All matters where circulation is granted will be listed on the supplementary board for the next day. The supplementary board will be taken up at 11.00 a.m.
- b) Only 10 to 15 matters will be notified on the supplementary board. If circulation is taken but no urgency is found, heavy costs may be imposed.
- c) From the week commencing from 12th June 2017 there will be supplementary board even on Monday.
- d) Priority will be given to senior citizens for all matters.
- e) Appeals from Order for final hearing will be listed every day on the daily board and an effort will be made to dispose of these finally.

- f) There will be a separate weekly/final hearing board, which will be taken up on Thursdays and Fridays. Therefore, on Thursdays and Fridays only the supplementary board and weekly board (final hearing matters) will be taken up.
- g) Matters already previously assigned specific dates by the Court will be listed on those dates under the appropriate caption.

By order